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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/190/2016  
NAME OF THE PETITIONER(S) : B. Nanda kumar  
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

K Nithyavendan

Counsel for R1, 2, 4

intending to file

Vakalat R3 & R5

By  
[Signature]

**ORDER**

Counsel for petitioner called but absent. Shri K Nithyavendan, counsel for R1, R2 & R4 present and stated that he is intending to file vakalat on behalf of R3 & R5 for which he sought time. Time extended at request with a direction to file vakalat and counter on behalf of R3 & R5 by serving a copy of the same to the other side. Put up on **10.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)